

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-188-2020**

Prakash Gawas

.... Petitioner.

Versus

State of Goa & Ors.

.... Respondents.

Mr. S. D. Lotlikar, Senior Advocate with Ms. Shreya Arur, Advocate for the petitioner.

Mr. Pravin Faldessai, Addl. Government Advocate for the respondents.

Coram : M. S. SONAK, &

SMT. M. S. JAWALKAR, JJ.

Date : : 12th October, 2020

P.C.:

Mr. Pravin Faldessai, learned Addl. Government Advocate submits that the replies on behalf of the respondents will be filed

tomorrow and copies of the same, will be furnished to the learned Counsel for the petitioner.

2. If the petitioner wishes to file rejoinder, he may do so, within one week.

3. Stand over to 02.11.2020.

4. We also direct that the petitioner's appeal which is pending before the Appellate Authority, according to the service rules, should be disposed of, within six weeks from today.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-